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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	P. K. A. KUMAR JHABAIK	COUNSEL FOR PETITIONER	
2.	B. SHAKTHI PRIYA (FOR KING & PARTIPUR)	COUNSEL FOR R4 & R7	
3.	^{FOR} SANKARA NARAYANAN HARINI SUBRAMANI.	COUNSEL FOR R2	

ORDER

Counsel for petitioner present. Counsel for R2 and counsel for R4 & R7 are present. Counsel for petitioner stated that the settlement talks between the parties is in progress and prayed time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 17.11.2017 at 10.30 A.M.

-SD

K Anantha Padmanabha Swamy
Member (Judicial)

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